

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P.

FRIDAY, THE 08TH DAY OF MAY, 2020/18TH VAISAKHA, 1942

W.P(C) NO.9672 OF 2020

PETITIONERS:-

1. KERALA STATE CO-OPERATIVE EMPLOYEES SANGHAM (BMS),
REPRESENTED BY ITS GENERAL SECRETARY SHYNU V.K.,
REG. NO. 187/84, MAZDOOR BHAVAN, THALAYIL ROAD,
KARAMANA P.O., THIRUVANANTHAPURAM - 695 002.
2. C.T. SYAM,
SENIOR CLERK,
THIRUVANANTHAPURAM SERVICE CO-OPERATIVE BANK,
PRESS ROAD, THIRUVANANTHAPURAM.

BY ADVS. SRI. DR. K.P. SATHEESAN (SR.),
SRI.P. MOHANDAS, K. SUDHINKUMAR,
SRI.S.K. ADHITHYAN &
SRI.SABU PULLAN

RESPONDENTS:-

1. STATE OF KERALA,
REPRESENTED BY THE SECRETARY,
CO-OPERATIVE DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM - 695 001.
2. THE REGISTRAR OF CO-OPERATIVE SOCIETIES,
OFFICE OF THE REGISTRAR OF CO-OPERATIVE SOCIETIES,
JAWAHAR SAHAKARANA BHAVAN, D.P.I. JUNCTION,
THYCAUD P.O., THIRUVANANTHAPURAM - 695 014.

R1-2 BY SRI.K.P.HARISH, GOVERNMENT PLEADER

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
08.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING :

O R D E R

When this matter is taken up today, the learned Government Pleader appearing for the Registrar of Co-operative Societies, submits that the impugned circular is not a mandatory direction and that the contribution by the employees concerned is purely voluntary. The learned Government Pleader also states that several employees of various Societies are voluntarily contributed to the Chief Minister's Distress Relief Fund. These statements are recorded.

Post after vacation.

**GOPINATH.P.
JUDGE**

APPENDIX

PEETITIONERS' EXTS:

EXT. P1:- TRUE COPY OF THE CIRCULAR NO. 26/2020 ISSUED BY THE 2ND RESPONDENT DATED 2-4-2020

EXT. P2:- TRUE COPY OF THE CIRCULAR NO. 31/2020 DATED 28-04-2020 ISSUED BY THE 2ND RESPONDENT

EXT. P3:- TRUE COPY OF THE ORDER DATED 28-09-2018 IN W.P. (C)NO. 31406/2018

EXT. P4:- TRUE COPY OF THE JUDGMENT DATED 9-10-2018 IN O.P. (KAT)NO. 349/2018

EXT. P5:- TRUE COPY OF THE ORDER DATED 29-10-2018 IN SPECIAL LEAVE TO APPEAL NO. 28638/2018